IN THE HIGH COURT OF MEGHALAYA SHILLONG

Statement showing the category wise & Bench wise number of cases of Institution,
Disposal and Pendency in respect of the High Court of Meghalaya
W.e.f.01.03.2019 to 31.03.2019

	W.e.f.01.0	3.2019 to 31	.03.2019			
Sl.No	Category of Cases	Category of Benches	Opening Balance	Institution	Disposal	Pending as on 31.03.2019
1	(RFA) Regular First Appeal	S/B D/B	1			1
2	(MAF) Misc Appeal First	S/B	2			2
	(RSA) Regular Second	D/B S/B	7			7
3	Appeal	D/B S/B	40	6	9	46
4	(CRP)Civil Revision Petition	D/B	43 2	0	3	46 2
5	Review Petition	S/B D/B	<u>2</u>	1		3
6	(WPC)Writ Petitions(Civil)	S/B D/B	518 54	38 8	30 9	526 53
7	(CA)Company Appeal	S/B	34	U	9	33
8	(C.Ptn) Company	D/B S/B	2			2
	Petition (PIL)Public Interest	D/B S/B				
9	Litigation	D/B S/B	23		2	21
10	(WA)Writ Appeal	D/B	44	3	6	41
11	(Test.Case)Testamentary Case	S/B D/B	1			1
12	(Cont Case C)Contemp Case Civil	S/B D/B	20 1	3	7 1	16 0
13	TR.P.(C) Transfer Petition Civil	S/B	3		-	3
14	(ITA) Income Tax Appeal	D/B S/B				
	(SA) Second Appeal	D/B S/B	1			1
15		D/B S/B	2			2
16	(FA) First Appeal	D/B S/B	1			1
17	Arbitration Petition	D/B S/B	4			4
18	(Crl A) Criminal Appeal	D/B	7	2		9
19	(Crl Rev Petn) Criminal Revision Petition	S/B D/B	5	4	4	5
20	(Crl Petn) Criminal Petition	S/B D/B	12	3		15
21	Contempt Case (suo- motu)(crl.op(c)	S/B D/B	1			1
	Bail Application	S/B	4	1	1	4
22	/Anticipatory Bail(BA/AB)	D/B				
23	(W.P.Crl) Writ Petition (Criminal) (Habeas	S/B				
	Corpus) (Trp P Crl) Transfer	D/B S/B	1			1
24	Petition(Criminal)	D/B				
25	(Cont Case Crl) Contempt	S/B D/B				
26	Case(Criminal)	S/B			<u> </u>	<u> </u>
4 0	Arbitration Appeal	D/B S/B	3	_		3
2 7	Election Petition	D/B				
28	Company Application (C.Appln)	S/B D/B				
29	First Appeal from Order(FAO)	S/B				
30	Central Excise ap	D/B S/B				
	Custom Appeal	D/B S/B	2		1	1
31	(Cus.Appl) Motor Accident Claim	D/B	3			3
32	Tribunal (MAC Application)	S/B D/B	5			5
33	Civil Reference (C.Ref)	S/B				
	TOTAL	D/B	776	69	64	1 781
	101/11		//0	9	V4	/01